

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3927
ANSWERED ON:03.12.2010
AMENDMENT IN MEGA POWER POLICY
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to amend the existing mega power policy;
- (b) if so, the details thereof;
- (c) whether the States which are facing severe power crunch, would be benefited by the said amendment in the policy; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (d) : A Committee was set up under Member (Industry), Planning Commission (Maira Committee) 'to suggest options and modalities to take care of the disadvantages suffered by the domestic industry related to power sector'. The Committee has made recommendation for levy of Custom Duty @ 10% additional custom duty `NIL` and Special Additional Duty (SAD) @ 4% on import of equipment for Mega and Ultra Mega Power Projects to offset the disadvantages suffered by domestic manufacturers. The matter is under consideration of the Government.